

The motion was adopted

Insurance Business (Nationalisation) Act, 1972.

SHRI S.B.CHAVAN: I introduce** the Bill.

MR. DEPUTY-SPEAKER: The question is:

12.14 hrs.

"That leave be granted to introduce a Bill further to amend the General Insurance Business (Nationalisation) Act, 1972."

ADDITIONAL DUTIES OF EXCISE
(GOODS OF SPECIAL IMPORTANCE)
AMENDMENT BILL *

The motion was adopted

SHRI S.B.CHAVAN: I introduce the Bill.

[English]

THE MINISTER OF FINANCE (SHRI S.B.CHAVAN): I beg to move for leave to introduce a Bill further to amend the Additional Duties of Excise (Good of Special Importance) Act, 1957.

12.15 hrs.

CONSTITUTION (SIXTY-THIRD
AMENDMENT) BILL *

MR. DEPUTY- SPEAKER: The question is:

[English]

"That leave be granted to introduce a Bill further to amend the Additional Duties of Excise (Goods of Special Importance) Act, 1957"

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV): On behalf of Shri Buta Singh : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

The motion was adopted

SHRI S.B. CHAVAN: I introduce** the Bill.

MR. DEPUTY -SPEAKER: The question is :

12.14 1/2 hrs.

GENERAL INSURANCE BUSINESS
(NATIONALISATION) AMENDMENT
BILL *

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

[English]

THE MINISTER OF FINANCE (SHRI S.B.CHAVAN): I beg to move for leave to introduce a Bill further to amend the General

SHRI SONTOSH MOHAN DEV: I introduce the Bill.

**Introduced with the recommendation of the President.

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